

1	2	3	4	5	6	7
	+ Capital Account	Plan Non-Plan	174.02 445.10	178.64 866.37	200.64 666.52	211.39 707.09
7. Orissa	Revenue Account	Total Plan Non-Plan	341.37 103.31 238.06	380.98 112.80 268.18	498.51 151.52 346.99	536.68 167.38 369.30
	Capital Account	Total Plan Non-Plan	149.58 99.40 50.18	259.32 102.21 157.11	318.74 143.32 175.42	351.35 173.98 177.37
	Revenue + Capital Account	Total Plan Non-Plan	490.95 202.72 288.23	640.30 215.02 425.28	817.26 294.84 522.42	888.04 341.36 546.68
8. Rajasthan	Revenue Account	Total Plan Non-Plan	382.10 72.48 309.62	442.13 80.32 361.81	562.78 140.68 422.10	567.34 105.13 462.21
	Capital Account	Total Plan Non-Plan	279.03 83.59 195.44	209.02 107.51 101.51	282.62 135.95 146.67	284.52 141.86 142.66
	Revenue + Capital Account	Total Plan Non-Plan	661.12 156.06 505.06	651.15 187.83 463.32	845.40 276.62 568.78	851.87 246.99 604.88

Frauds in Banks in Gujarat

1986 to 15 July, 1987;

3685. SHRIMATI PATEL RAMABEN
RAMJIBHAI MAVANI:
SHRI UTTAMBHAI H. PATEL:

(d) the amount of money so involved in each bank;

Will the Minister of FINANCE be pleased to state:

(e) the action taken against the guilty persons; and

(a) whether cases of fraud, forgery, dacoity, bungling, corruption have increased in various banks in Balsad, Surat, Broach, Vadodra, Bhavnagar, Rajkot and Amreli districts of Gujarat;

(f) whether employees and officers of banks were also found involved in these cases, if so, the action taken against them?

(b) if so, reasons therefor and measures taken to check them;

(c) the number of such cases which took place in various banks from 1 January,

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (f). Reserve Bank of India has reported that the present system of collection, maintenance and compilation of statistics about frauds in banks is done bank-wise and not State district-wise. Information regarding cases of

frauds, forgery, bungling, corruption etc. in various banks in Valsad, Surat, Broach, Vadodra, Bhavnagar, Rajkot and Amreli districts of Gujarat State is not therefore readily available. However, consolidated information regarding the total number of

cases of frauds perpetrated within the country, irrespective of the dates of occurrence as reported by 28 public sector banks to R.B.I. during the years 1986 and 1987 (upto 31.3.87) is as given below:

<i>Year</i>	<i>No. of frauds</i>	<i>Amount involved (Rs. in crores)</i>
1986	1822	44.42
1987 (upto 31.3.87)	480	9.05

(Data provisional)

The number of delinquent employees against whom action has been taken for their involvement in cases of frauds and corrupt

practices, as reported by the Public Sector Banks to Reserve Bank of India for the years 1986 and 1987 (upto 31.3.87) is as under :

	<i>Frauds</i>		<i>Corrupt practices</i>	
	<i>1986</i>	<i>1987 (upto 31.3.87)</i>	<i>1986</i>	<i>1987 (upto 31.3.87)</i>
i) No. of employees convicted on charges of frauds/corrupt practices	51	36	2	
ii) No. of employees given major/minor penalties	683	186	454	136
iii) No. of employees out of (ii) above dismissed/discharged/removed	291	68	115	23
iv) No. of employees against whom prosecution is pending in the Court	639	490	169	203
v) No. of employees against whom departmental proceedings are pending	1306	1279	866	778

(Data provisional)

Banks are taking steps to strengthen the control mechanism including the internal audit/inspection machinery and to make them effective so as to eliminate the scope for frauds and corruption. Reporting and detection of frauds is also being improved.

Banks have been taking a serious view of any irregularities committed by their employees and initiate action to inflict befitting punishment on the delinquent employees. Inter-branch reconciliation has also been expedited.

As regards bank dacoities/robberies, the RBI have reported that during the years 1986 and 1987 (till 15.7.87) out of 15 cases of dacoities/robberies in the State of Gujarat involving an amount of Rs. 20.80 lakhs, 4 cases involving an amount of Rs. 6.11 lakhs have been reported from vadodra and

Rajkot districts. No case of bank dacoity robbery has been reported by banks in respect of Valsad, Surat, Broach, Bhavnagar and Amreli districts of Gujarat State. Information in respect of these 4 cases is as given below:

<i>Name of the Bank</i>	<i>Date of occurrence</i>	<i>Amt. involved (Rs. in lakhs)</i>	<i>Amt. recovered</i>	<i>No. of persons arrested</i>
1. Central Bank of India, Rajkot	24.4.86	0.09	-	-
2. Vijaya Bank, Alkapuri, Vadodra	6.5.86	2.95	-	-
3. Bank of India, Vidyutnagar Vadodra	28.7.86	1.82	1.49	1
4. Bank of India, Rajmahal Road, Vadodra	23.3.87	1.25	1.25	2

The Reserve Bank of India have reported that no employee/officer of the banks was reported to be involved in any of the above case of dacoities/robberies.

Whilst occurrence of bank dacoities/robberies to a considerable extent depends on the general security environment in the locality, banks have been taking steps to improve their security arrangements so as to offer as little inducement as possible to miscreants to robbers and also to deter them. Depending on the risk factor involved, steps are also taken by banks to appoint security guards, instal appropriate alarm systems, etc. in branches. Since apprehension of the culprits concerned is the most important deterrent State Governments, including the State of Gujarat, have been requested to make all out efforts to arrest the culprits.

Loans for Industries in Gujarat

3686. SHRIMATI PATEL RAMABEN
RAMJIBHAI MAVANI:
SHRI UTTAMBHAI H. PATEL:

Will the Minister of FINANCE be pleased to state:

(a) whether a number of private parties and public limited companies applied for loans to set up industries in Gujarat during 1984 to 1987 (so far);

(b) if so, the names and details of the same;

(c) the amount applied for by each one and the details of industries in which the loans were proposed to be invested;

(d) the amount of loans sanctioned and released in each year;

(e) the criteria adopted for sanctioning the said loans; and

(f) the amount of loans likely to be sanctioned and released during 1987, 1988 and 1989 so as to boost the industries in Gujarat?

THE MINISTER OF STATE IN THE